

ernment on 2nd March, 1974 stating that their expansion is illegal, and the company has also sent their reply, if so, the date of reply; and

(b) the action taken or to be taken against the Company by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). On 2nd February, 1974, a *prima facie* rejection letter was issued to M/s. Britannia Biscuit Company Ltd. against their application, received in 1972, for enhancement of their manufacturing capacity for Biscuits. This letter, *inter-alia* referred to unauthorised expansion of production by the company at their Madras unit in violation of the provisions of the Industries (Development & Regulation) Act, 1951. The Company submitted their representation against the *prima facie* rejection of their application under letter dated 19-2-1974.

After considering their representation Government rejected the application finally on 23-8-1974. Action to be taken against the Company for producing biscuits at their Madras unit in excess of the licensed capacity is under consideration.

P & T Advisory Committees in Bihar

4974. SARDAR SWARAN SINGH SOKHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the P & T Advisory Committees have been constituted for the year 1975 in the whole State of Bihar;

(b) if so, the names of the areas for which such Committees have been constituted, including Jamshedpur, and the meetings so far held; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) to (c). There is only one Regional P&T Advisory Committee for the Bihar State. The Committee for 1975 could not be constituted in time due to non-finalisation of the nominations of members. It is expected to be constituted shortly.

Research and Analysis Wing

4975. SHRI SAMAR GUHA: Will the PRIME MINISTER be pleased to state:

(a) whether the "Research and Analysis" (RAW) Department or organisation is attached to Prime Minister's Secretariat;

(b) if not, the Ministry to which this department or organisation is attached to;

(c) the objective of this body and facts about its functions and the year of its formation;

(d) the annual budgets for this body during the years since 1972;

(e) the number of employees of this department;

(f) whether it is a separate intelligence department; and

(g) the assessment by the Government regarding the utility of forming such a secret body?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): (a) and (b). The Research and Analysis Wing is not attached to the Prime Minister's Secretariat but is a part of the Cabinet Secretariat.

(c) to (g). It is not in the public interest to give the information.